

ACT NO. XVII OF 1917.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

*(Received the assent of the Governor General on the 19th
September, 1917.)*An Act to amend the Government Savings
Banks Act, 1873.

WHEREAS it is expedient to amend the Govern-
ment Savings Banks Act, 1873; It is hereby
enacted as follows:—

V of 1873.

1. This Act may be called the Government Savings Banks (Amendment) Act, 1917. Short title.

V of 1873.

2. In section 4 and section 8 of the Government Savings Banks Act, 1873, for the words "one thousand rupees" the words "three thousand rupees" shall be substituted. Amendment of sections 4 and 8. Act V of 1873.